

EST Registration Form

1 Application for registration		New		Amendment	
		Central Excise		Service Tax	
2 Name of applicant					
3 Name of business					
4 PAN	Applicant	Business			
5 Constitution of business					
Proprietorship		Hindu Undivided Family (HUF)		Govt. Deptt.	
Partnership		Private Limited Company		PSU's	
Unlimited Company		Public Limited Company		LLP's	
Society/ Club/ Trust		Others			
6 Indicate existing registrations of the same legal entity:					
Central Excise		Y/N	CST Registration No		Y/N
Service Tax		Y/N	IEC No		Y/N
State VAT (TIN)		Y/N	Corporate Identification No		Y/N
7 Investment in land, plant and machinery (Rs. lakhs) (for Central Excise registration):					
8 Whether applied for centralized registration (for Service Tax registration):					
9 Details of place of business including head office (if multiple premises give information for each)					
Name of premises/ Building					
Flat/ Floor/Door/Block No					
Road/ Street/ Lane					
Block/ Taluka/ Subdivision/ Town					
Post office					
Pin code			Census code		
Premises	Owned	Leased/ Rented		Telephone No.	
E-mail address				Fax No	
Whether invoices issued from the premises		Y/N			
Nature of business activities carried out at this premises (please tick appropriate):					
Factory		EOU/ STPI/ EHTP		Service provider	Dealer
Importer		Input service distributor		Service recipient	Warehouse
Depot		Head office			
10 Details of bank account (Give details of all the bank accounts used for conducting business):					
Name of the bank				IFSC Code	
A/c No.		Type of account		MICR No	
Name of premises/ Building					
Flat/ Floor/Door/Block No					
Road/ Street/ Lane					
Block/ Taluka/ Subdivision/ Town					
Post office					

	Pin code		Census code	
11	Details of persons (including the authorized signatory) responsible for conducting business:			
	Name of the person	First Name	Middle Name	Surname
	Father's name	First Name	Middle Name	Surname
	Designation		Passport No	
	Gender	M/F	PAN	DIN
	Address	Present		Permanent
	Name of premises/ Building			
	Flat/ Floor/Door/Block No.			
	Road/ Street/ Lane			
	Block/ Taluka/ Subdivision/ Town			
	Post office			
	Pin code			
	If engaged in any other business, give the name of business			
12	Details of goods and output services provided in which the business deals:			
	Sl.No.	Description of goods/ services	CETH/ Clause (105) of section 65 of Finance Act, 1994	
13	Verification			
	I hereby solemnly affirm and declare that the information given hereinabove is true and correct to the best of my/ our knowledge and belief and nothing has been concealed therefrom			
			Signature of applicant	
	Place		Name of applicant	
	Date		Designation	
